GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 4258 ANSWERED ON 11.08.2016

OUTLAY FOR AIBP

4258. SHRIMATI PRATYUSHA RAJESHWARI SINGH

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government is considering to enhance the outlay for the Accelerated Integrated Benefit Programme (AIBP) so that the Central Assistance due to the State may be released against reimbursement claims filed in the previous year, if so, the details thereof;

(b) whether the Government is also considering to provide adequate Central Assistance under the AIBP during the financial year 2016-17, if so, the details thereof; and

(c) whether the Government proposes to make modalities of fund flow through NABARD clear, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN)

(a) to (c) Water Resources Project are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement the efforts of the State Governments, Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD & GR) provides financial assistance to State Governments to encourage sustainable development and efficient management of water resources through Accelerated Irrigation Benefits Programme (AIBP) under Pradhan Manti Krishi Sichayee Yojana (PMKSY).

Ninety Nine (99) projects (including phases) have been identified in consultation with states, to be completed in phases by Dec., 2019. Out of these 99 projects, 23 projects are targeted for completion in FY 2016-17. Decision has been taken to provide the requisite central and state share for these projects through NABARD so as to complete them in a time bound manner. National Water Development Agency (NWDA) has been identified as pass through agency for channelizing the funds. For availing funds from NABARD, tripartite agreement is envisaged between states, NABARD and NWDA.